

(b) if so, number of sick textile mills which are closed and the time since when these are being closed; and

(c) whether Government propose to take over such textile mills directly and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes, Sir.

(b) A statement is attached.

(c) Government's approach towards the problems of sick mills and revival of the closed mills has been outlined in the statement made by the Minister of Industry in the Lok Sabha on 15th May, 1978. As a first step towards action for the revival of the closed mills in terms of that statement, the Textile Commissioner has been asked to study the position and problems of closed mills and submit a report to Government.

Statement

Particulars of 5 closed Mills as at the end of June 1978 in the State of Gujarat :-

S. No.	Name of the mills	Date of closure	Reasons for closure
1	Fine Knitting Co. Ltd. Ahmedabad	10-8-70	This mill is covered by the Sick Textile Undertakings (Nationalisation) Act but the owners have filed a writ petition in the Supreme Court against its acquisition by Government and the case is sub-judice. Meanwhile, the spinning section of the mill remains closed its hosiery section is working under the erstwhile owners under a Gujarat Court decree.
2	Shree Bhagwati Spg. & Wvg. Works Khambalia	22-10-75	Damage to the mills caused by cyclone.
3	The Maneckchowk & Ahmedabad Mfg. Co. Ltd., Ahmedabad.	14-12-70	Financial difficulties.
4	Navjyoti Mills Ltd., Kadi	25-1-77	Do
5	Ahmedabad Laxmi Cotton Mills, Ahmedabad	10-8-77	Financial difficulties.

Implementation of Verghese Committee Report

1587. SHRI MUKHTIAR SINGH MALIK:

SHRI SHYAM SUNDAR GUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the recommendations of Verghese Committee have since

been examined which has examined in depth, the question of autonomy for Akashvani and Doordarshan and had envisaged the creation of a National Broadcasting Trust Akash Bharati; and

(b) if not, the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The report of the Working Group on Autonomy for Akashvani and Doordarshan